

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Execution Application No.12/2025

In

Original Application No. 490/2022

IN THE MATTER OF:

Sunaina.

Applicant(s)

Versus

State of Punjab & Ors.

Respondent(s)

INDEX**NEXT D.O.H- 18.11.2025**

S. No.	Particulars	Page No.
1.	Reply filed on behalf of the Respondent No.10 (Nagar Council, Banur)	1-6

Filed by

(Sanchar Anand)

Advocate for the Respondent No.10

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Place: New Delhi

Dated: 17.11.2025

BEFORE HON'BLE NATIONAL GREEN
TRIBUNAL, NEW DELHI

Execution Application No.12/2025

In

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IN THE MATTER OF:

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Respondent.

Reply to the petitioner/application by
applicant/petitioner on behalf of Respondent
no.10

Sir,

Respondent no.10 submits as under:

Preliminary objections.

1. That the present petition is not legally maintainable in the present case as the answering respondent has already complied with the order of the Hon'ble court and took steps for maintaining the work of maintenance of water supply and sewerage within the limit of Nagar Council, Banur. It is pertinent to mention here that in compliance of this Hon'ble National Green Tribunal Order dated 8.7.2022 and to follow the steps decided in the meeting of joint District Level Committee held on 30.8.2022, the Committee visited the affected water supply locations within the revenue estate of Banur, Sub Tehsil, Banur, District SAS Nagar, and collected the water samples from different wards and testing

report has already been sent to the Environmental Engineer, Punjab Pollution Control Board, Mohali. It is further pertinent to mention here that on the 7 tubewells which are being maintained and run by the Nagar Council, Banur new Chlorine Machines have already been installed and news item was also published in this regard in the Newspaper. It is again mentioned here that Nagar Council, Banur issued a letter No.1354 dated 1.11.2022 to Sub Divisional Engineer, Punjab Water Supply and Sewerage Board, Zirakpur, was requested to provide the potable water to the residents of the area as per the parameters IS;10500;2012 as per the directions of this Hon'ble NGT and further requested to replace the pipe lines where the same is being leaked. Further it was pointed out in the letter referred to above that water supply line situated in Ward No.9 to Ward N.8 Mohalla Bhattan(Alongwith branches) be replaced being old one and after visiting the spot to send the estimate for installing the new pipe line immediately. In response to the above said letter issued by the Nagar Council, Banur, Water Supply Sewerage Board vide letter No.6097 dated 18.11.2022 sent the estimate of Rs.53.49 lakhs to the Nagar Council, Banur for approval which has been approved vide Resolution No.132 dated 5.12.2022 and copy of the same has already been sent to the Hon'ble Director, Local Bodies Department, Punjab, vide letter No.1556 dated 19.12.2022. It is further pertinent to mention here that new pipe line has been installed from Tubewell installed in Ward No.9 till the house of late Shri Lekh Ram and Rs.30 lakhs has been recommended to be approved for providing the same to Punjab

Water Supply and Sewerage Board, Zirakpur, for installation of water supply from Ward No.9 Old Bus Stand till Ward No.8 Mohalla Bhatta alongwith Branches. the Nagar Council, Banur has installed new Chlorine Machines for supply of potable water on the 7 tubewells which are being maintained and run by the Nagar Council, Banur. Further to purify the water the Pump/machines have been installed. Due to leakage of water supply pipes and repair thereof contamination of fresh drinking water has happened. For stopping such future incident, every effort is being made and project/process for replacing the old pipe lines and outdated pipe lines as a remedial measures, has already been completed so that potable water may be provided to the residents. It is further mentioned here that the samples which were failed in achieving the parameters have been rectified by installing the chlorine machines. the work of maintenance of water supply and sewerage within the limit of Nagar Council, Banur is with the Punjab Water Supply and Sewerage Board, Zirakpur. Contamination of water is now being checked regularly by them and when such cases come into their notice and knowledge, prompt actions are taken by them.

2. That it is pertinent to mention here that Sub Divisional Engineer, Punjab, Water/Sewerage Sub Division, Zirakpur has already issued letter to the answering respondent to the effect that the work has been completed with regard to change of water supply line from Ward No.9 to Ward No.8, Tepla Banur Old Water Supply line and the new pipe line is in running condition. **Copy of letter No.768 dated 10.11.2025 is enclosed herewith.** Since, the

compliance of the order passed by the Tribunal has already been complied, so the petition is not legally maintainable qua the answering respondent.

REPLY ON MERITS,

PARA NO.1 TO 11

The contents of these paras are replied in the manner that since the order passed by the Hon'ble Tribunal has already been complied with by the answering respondent then there is no need to furnish replies to the above said paras of the petition.

PARA NO.12.

The para no.12 of the petition is legal and formal.

PARA NO.13

That para no.13 of the petition is legal and formal.

PARA NO.14

That para no.14 of the petition is legal and formal.

PARA NO.15

That para no.15 of the petition is wrong and denied and contents of the petition are not applicable to the answering respondents who have already complied with the orders of the Tribunal.

REPLY TO GROUNDS NO.A TO C

That Contents of PARA NO.A TO C are wrong and denied. False grounds have been in the petition which are not applicable to the answering respondent.

Prayer clause of the petition is wrong and denied.
Petition merits dismissal.

It is therefore prayed that present petition may kindly be dismissed with costs qua the answering respondent, in the interest of justice.

Submitted by



Gurbhej Singh(Juniour Engineer)
On the behalf of
Avtar Chand, Executive Officer,
Nagar Council Banur, sub Tehsil
Banur, District SAS Nagar.

tally,

Sub-Divisional Engineer, Punjab
Water and Sewerage Sub-Division
Jirakpur.

tall,

Executive Officer
City Council,
Banur.

ਨੰ. 768

Bhidi:- 10.11.25

ਕੰਮ ਦਾ ਨਾਂ:- Replacement Of Old AC Matrial W/S Line To Be Replaced With Prov. 100mm I/D
And 150mm I/D DI K7 W/S Pipe Line And All Other Works Contingent Thereto In W. No 9 Old
Bus Stand To W.No 8 Bhattan Wala On Tapla Road Banur Dist. S.A.S. Nagar.
(App.Cost Rs.57.74 Lack)

In connection with the above project, you are informed that the above project work was allotted to the agency M/S Deep Electrical & Mechanical works through the office No. 1955 of the Executive Engineer Division, Ropar on 27-0-2-2024. Under this work, the old water supply line was to be shifted from Ward No. 9 (Old Bus Stand) to Ward No. 8 (Bhattan wala) Tepla Road, Banur. This work has been completed by this agency on 30-12-2024. This newly laid water pipeline is now in operational condition. This is for your information.

Sub Divisional Engineer,
Punjab Water and Sewerage Sub-Division
Zirakpur.

Back number: 769

Bhidi: 10-11.25

A copy of this is sent to the Executive Engineer, Punjab Water Supply and Sewerage Division, Ropar for information and further action. |

Sub-Divisional Engineer,
Punjab W/S and Sewerage Sub-Division Zirakpur.
and Sanvareez